

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 526 of 2020**

**IN THE MATTER OF:**

**Maxsun Marine Services FZE**

**...Appellant**

**Versus**

**Dolphin Offshore Enterprises (India) Ltd.**

**...Respondent**

**Present:**

**For Appellant: Ms. Farhat Warsi, Advocate.**

**For Respondent:**

**ORDER**  
**(Through Virtual Mode)**

**09.06.2020:** There being some technical snag in communication the matter is adjourned to **11<sup>th</sup> June, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*am/gc*